

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/12/241/AMR/2023		63 & 64 of the LLP act 2008, R/W sec 242 of the companies act,2023	Dr. Rahul Banda and Anr And M/s. Dr. B. Jawahar Nursing Home LLP and Ors.
	IA(Companies Act)/3/2024	Under Rule 11 of NCLT Rules, 2016	Dr. Jawahar Banda and 3 Ors Vs Dr.Rahul Banda and 7 Ors.
	IA(Companies Act)/4/2024	Under Rule 11 of NCLT Rules, 2016	Dr. Jawahar Banda and 3 Ors Vs Dr.Rahul Banda and 7 Ors.

ORDER

Present: Mr. Nimmala Satyanarayana, Ld. Counsel for the Petitioner.
Mr. G. Kalyana Chakravarthy, Ld. Counsel for R1 to R5 and R9.
None appears for R6.

Vakalat filed on behalf of R1 to R6 and R9. Counters of R1 to R6, R9 not filed.
For filing Counters of R1 to R6 and R9, list the matter on 11.07.2024.

IA(Companies Act)/3/2024:

Present: Mr. Kalyana Chakravarthy, Ld. Counsel for the Applicant.
None Appears for the Respondent.

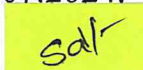
Counters not filed. For filing Counter, list the matter on 11.07.2024.

IA(Companies Act)/4/2024:

Present: Mr. Kalyana Chakravarthy, Ld. Counsel for the Applicant.
None Appears for the Respondent.

Counter not filed. For filing Counter, list the matter on 11.07.2024.


**SANJAY PURI
MEMBER (TECHNICAL)**


**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**